

DIVISION BENCH

ITEM NO.114

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (CAA) No.21/ALD/2023 IN CA (CAA) No.27/ALD/2023

(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SAS COLONISERS PRIVATE LIMITED & ORS.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Rajeev K Goel, Adv. alongwith : *For the Petitioner Companies*
Sh. Ankit Kumar Singh, PCS.
- Sh. Ajit Kumar Singh, AOL : *For the OL, Alld./ RD (NR)*
- Sh. Krishna Dev Vyas, Adv. : *For the RoC*
- Sh. Krishna Agarwal, Sr. S.C. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** Ld. Assistant Official Liquidator seeks and is granted two weeks time to take up the matter with the RD to file the report by serving an advance copy to the other side.
- 2.** Let the matter be adjourned for further hearing on 25th July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

11th July, 2024

Kavya Prakash Srivastava
(Stenographer)